

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
JODHPUR BENCH, JODHPUR

ORDER SHEET

APPLICATION No.

of

Applicant(s):

Respondent(s) :

Advocate for

Respondent (s) :

Applicant(s) :

Notes of the registry

Orders of the Tribunal

OA No.269/2012 with MA No.290/00127/2016

Date of Order : 20.05.2016

Mr.A.K. Kaushik, present, for applicant.

Mr. K.S. Yadav, present, for respondents.

Learned counsel appearing on both sides submitted that the matter has become infructuous as the applicant has been reinstated in service after cancelling the order of removal of service of the applicant.

Accordingly, the OA is dismissed as infructuous, the MA No.127/2016 is also closed.

  
[Praveen Mahajan]  
Administrative Member

  
[U. Sarathchandran]  
Judicial Member

Rss